

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 359 /1993 (in OA. No. 385 /93)
Bhartiya Postal Employees Union Class II & OS - Versus U.O. & O.S.

Date of Order

Orders

This is an ~~OA~~^{M.P.} filed by the applicants for their OA. No. — /93 for permission to file joint application in the OA. It is ^{to be} found in order.

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2.7.93

Mr. K. L. Thawani - Counsel for the applicants

Register & Put up in Court for
 Admission on Today by per Court order

along with OA 385/93

REGISTRAR
 C.A.T. JAIPUR

2/7/93 Mr. K. L. Thawani - Counsel for the petitioner
 Heard.

The M.P. for permission to join together and file a single application is allowed.

M.P. stands disposed of accordingly.

(O. P. Sharma)
 Administrative Member

G. Krishna
 Gopal Krishna
 Member (Judicial)